

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5177/2012

M/S. SAYA TRADERS

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 22535/2020 - EARLY HEARING APPLICATION)

WITH

Diary No(s). 14076/2020 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 61873/2020, FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 61876/2020 & FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 61877/2020)

Date : 16-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Anand Mishra, AOR
Mr. C D Goswami, Adv.
Mr. D D Joshi, Adv.

Ms. Parul Shukla, AOR

For Respondent(s) Mr. R K. Raizada, Sr. Adv.
Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellant(s) wants to bring on record the orders of the High Court leading to the sale of the subject property.

List after three weeks.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR